

Notice

Learned Counsel for the parties may please note that the following cases pertaining to UPSRTC will be taken up in the Permanent Lok Adalat on 04.01.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

UPSRTC

S.N.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	171/1999	UPSRTC Vs Shivnath Singh and another (District Mainpuri)	M.M. Sahai	
2.	1566/2010	UPSRTC Vs Smt. Bala Devi and another (District Bagpat)	Ved Byas Mishra	Anurag Sharma
3.	2597/2010	UPSRTC Vs Smt. Neelam Devi And another (District Meerut)	J.N. Singh	V.P. Mishra
4.	2143/2014	Uttarakhand Transport Corporation Vs Smt. Jagwati Devi and others	Pranjal Mehrotra	V.C. Dixit
5.	944/2011	Firdaus Jahan and others Vs UPSRTC (District Moradabad)	Meraj Ahmad Khan	Vishesh Kumar Gupta
6.	1851/2011	UPSRTC Vs Smt. Kamlesh Devi and others (District Ghaziabad)	Ajal Krishna	V.N. Mishra
7.	16/2011	UPSRTC Vs Smt. Puspa Khanna and others (District Bijnore)	Vishesh Kumar Gupta	Rajeev Sisodia
8.	1040/2011	UPSRTC Vs Firdaus Jahan and others (District Moradabad)	Vishesh Kumar Gupta	Arshad Hamid, Meraj A. Khan
9.	2455/2011	UPSRTC Vs Munesh Kumari and others (District Bijnore)	Vishesh Kumar Gupta	
10.	3104/2011	UPSRTC Vs Manjeet Singh and others (District Bijnore)	Vishesh Kumar Gupta	
11.	2336/2011	UPSRTC Vs Smt. Jogendri Devi and others (District Bijnore)	A.K. Mishra	
12.	2456/2011	UPSRTC Vs Naresh Kumar and others (District Bijnore)	Vishesh Kumar Gupta	
13.	2457/2011	UPSRTC Vs Kamla and another (District Bijnore)	Vishesh Kumar Gupta	
14.	3183/2010	UPSRTC Vs Umesh Kapoor (District Meerut)	Ved Byas Mishra	S.D. Ojha
15.	(326)/2011	UPSRTC Vs Smt. Nisha Sharma and others	Ajal Krishna	

		(District Ghaziabad)		
16.	2159/2011	UPSRTC Vs Smt. Sunita Bhradwaj and others (District Bulandshahar)	Ajal Krishna	Gaurav Singh, Rahul Sahai
17.	1380/2011	UPSRTC Vs Yaqub Khan and another (District Ghaziabad)	Shrikant Sharma	
18.	(331)/2011	UPSRTC Vs Smt. Shrawan Lata and others (District Ghaziabad)	Ajal Krishna	
19.	(394)/2011	UPSRTC Vs Munni Raj and another (District Bulanshahar)	Ramanuj Pandey	V.B. Kesharwani
20.	2596/2010	UPSRTC Amit Sharma (District Meerut)	J.N. Singh	V.P. Mishra
21.	3155/2010	UPSRTC Vs Khaleel (District Meerut)	J.N. Singh	Anurag Sharma
22.	430/2010	UPSRTC Vs Km. Swati and another (District Meerut)	J.N. Singh	
23.	458/2010	UPSRTC Vs Neetu alias Sunil (District Meerut)	Ved Byas Mishra	
24.	3196/2010	UPSRTC Vs Smt. Santosh and others (District Meerut)	Satya Prakash	R.K. Gupta
25.	327/2010	UPSRTC Vs Laxman Singh (District Meerut)	J.N. Singh	
26.	329/2010	Atul Tyagi Vs UPSRTC (District Meerut)	Avnish Kumar Srivastava	
27.	1164/1999	Smt. Kusum Lata Devi and others Vs Surendra Prasad and others (District Aligarh)	Prakash Padia	
28.	4323/2011	Suresh Chandra Gupta Vs UPSRTC and others (District Etah)	Pankaj Kumar Shukla	
29.	(441)/2007	Prahlad Nishad Vs UPSRTC (District Deoria)	Vashistha Tiwari	
30.	796/2005	Ram Sunder and others Vs UPSRTC (District Allahabad)	Ram Singh	
31.	2874/2006	Sudhir Kumar Kulshrestha Vs UPSRTC and others (District Agra)	Anupam Kulshreshtha	Akhilesh Singh
32.	358/1999	Smt. Urmila Devi and others VS UPSRTC and another (District Aligarh)	M.P. Sarraf	Samir Sharma
33.	227/2012	UPSRTC and another Vs Surajpal (District Badaun)	Nripendra Mishra	
34.	450/1996	UPSRTC Vs Smt. Baijanti and others (District Etah)	Samir Sharma	V.S. Rajpur
35.	188/1996	UPSRTC Vs Gulzari Lal and others (District Etah)	Samir Sharma	P.K. Saxena & Madhav Jain
36.	273/1996	UPSRTC Vs Smt. Sushila Devi and others (District Etah)	Samir Sharma	P.K. Saxena & Madhav Jain
37.	301/2007	UPSRTC Vs Shri Sri Krishna Sharma (District Agra)	Akhilesh Singh	Rajendra Prasad Yadav

38.	277/1996	UPSRTC Vs Smt. Virma Devi and others (District Etah)	Samir Sharma	Y.K. Srivastava
39.	3231/2003	UPSRTC Vs Smt. Meera Devi and others (District Agra)	Samir Sharma	Madhav Jain
40.	279/2000	UPSRTC Vs Smt. Ram Beti (District Mainpuri)	M.M. Sahai	B.R. Singh
41.	3394/2004	UPSRTC Vs Damodar Singh and others (District Ballia)	Avanish Mishra	Rajendra Prasad Giri
42.	2333/2011	UPSRTC Vs Suresh and others (District Kushi Nagar)	Dinkar Mani Tripathi	Dharmendra Kumar
43.	2447/2002	UPSRTC Vs Smt. Shakuntala Devi and others (District Agra)	Samir Sharma	Madhav Jain
44.	959/1999	UPSRTC Vs Sri Gopal Ji Gupta and another (District Jaunpur)	Samir Sharma	M.K. Singh
45.	21/2001	Smt. Kamla Devi Sharma Vs UPSRTC (District Agra)	V.K. Sharma	Samir Sharma
46.	1850/2000	UPSRTC Vs Smt. Kamla Devi Sharma (District Agra)	Samir Sharma	V.K. Sharma
47.	596/2007	UPSRTC Vs Shivnath Singh and another (District Farrukhabad)	M.M. Sahai	
48.	1134/2007	UPSRTC Vs Smt. Kamala Devi and others (District Mainpuri)	M.M. Sahai	
49.	1587/2005	UPSRTC Vs Rakesh Chandra Katheria (District Mainpuri)	M.M. Sahai	
50.	1747/2005	UPSRTC Vs Rinku and others (District Mainpuri)	M.M. Sahai	

Sd/-
Secretary,
High Court Legal Services Committee,
High Court Allahabad